

NOTICE

Date of Publication :26-Feb-2021 Last Date: 12-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 12-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201705312	P.K.Pandit Adv for Defendant	2355-2014 (12)	
2	U-201905410	M/s. Bilawala & Co. Adv for Plaintiff	10277-1988 (9)	
3	U-201905555	K.H. Holambe Patil Adv for Plaintiff	750-2015 (3)	
4	U-201906498	Adv. Gajendra Waity for Plaintiff	248-2016 (8)	
5	U-201908713	Kiran Jain & Co. Adv for Respondents	68-1987 (7)	
6	U-201909829	Shashipal Shankar Adv for Plaintiff	2569-2019 (7)	
7	U-201910037	M. K. Jariwala Adv for Plaintiff	4406-2010 (7)	
8	U-201911008	R. D. Mishra Adv. for Def.	540-2012 (7)	
9	U-201911075	Sah & Sanghi Auto Agencies Pvt. Ltd.	1819-2012 (5)	
10	U-202000388	L. C. Joshi Adv. for Plaintiff	3501-2008 (32)	
11	U-202000864	Khaitan & Co. Adv. for Plaintiff	1787-2012 (5)	
12	U-202000927	Khan Javed Akhtar Adv. for Def. No. 2	1895-2012 (5)	
13	U-202001387	Lata Kharwa Adv. for Plaintiff	2420-2002 (7)	
14	U-202001409	S. J. Ghogare Adv. for Def.	3533-2013 (7)	
15	U-202001509	Biju Jacob Adv. for Def.	817-2015 (32)	

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16	U-202001630	B. P. Shukla Adv. for Plaintiff	927-2017 (5)	
17	U-202001727	G. K. Tripathi Adv. for Plaintiff	9826-2019-STAMP NO. (7)	
18	U-202001728	G. K. Tripathi Adv. for Plaintiff	9827-2019-STAMP NO. (7)	
19	U-202001791	Niranjan Jagtap & Co.	7353-2006 (3)	
20	U-202001906	B. B. Parekh Adv. for Plaintiff	568-2004 (3)	
21	U-202001944	S. R. Shetty Adv. for Plaintiff	5453-2007 (14)	
22	U-202001947	S. R. Shetty Adv. for Plaintiff	5490-2007 (32)	
23	U-202001990	S. R. Shetty Adv. for Plaintiff	3504-2008 (32)	
24	U-202002062	Mayur K. Jariwala Adv. for Plaintiff	4406-2010 (7)	
25	U-202002238	S. R. Shetty Adv. for Plaintiff	5028-2007 (Record Dept.)	
26	U-202002245	S. R. Shetty Adv. for Plaintiff	7788-1985 (Record Dept.)	
27	U-202002285	Jaising G. Gaikwad Adv. for Def.	1608-2014 (7)	
28	U-202002301	Rajmani Pandey (Def. No. 1 in person)	4858-2010 (7)	
29	U-202002321	Rupesh R. Lanjekar Adv. for Plaintiff	3664-2010 (14)	
30	U-202002413	N. H. Bharati (Def. No. 3 in person)	9665-1990 (14)	

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31	U-202002418	H & M Legal Associates Adv. for Plaintiff	889-2017-SUMMARY SUIT (28)	
32	U-202002540	Shreepad Padmakar Maladkar	2812-2018 (9)	
33	U-202002551	Vallabh Parmar Adv. for Applicant	4481-1997 (Record Dept.)	
34	U-202002607	Sangeeta Salvi Adv. for Plaintiff	1916-2017 (7)	
35	U-202002632	S. R. Shetty Adv. for Plaintiff	4097-2012 (Record Dept.)	
36	U-202002644	R. S. Thakur Adv. for Petitioner	2279-2012 (7)	
37	U-202002660	Suraj S. Kudalkar Adv. for Plaintiff	7198-2003 (31)	
38	U-202002696	Ashok M. Saraogi Adv. for Plaintiff	925-2020 (5)	
39	U-202002703	Ratnakar Sitaram Dhakodkar Adv. for Plaintiff	3663-1991 (Record Dept.)	
40	U-202002719	S. M. Suryawanshi Adv. for Plaintiff	2136-2017 (5)	
41	U-202002866	Desai & Diwanji Adv. for Plaintiff	569-2005 (9)	
42	U-202002880	D. H. Law Associates Adv. for Plaintiff	194-2013-EXE.APPLN. (28)	
43	U-202002882	Ramesh S. Palav Adv. for Plaintiff	2676-2010 (14)	
44	U-202002889	A. R. Pande Adv. for Plaintiff	2862-2012 (7)	
45	U-202002900	Yogendra M. Kanchan Adv. for Plaintiff	3395-2012-SUMMARY SUIT (28)	

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46	U-202002913	Prasad Suresh Rane Adv. for Def.	1327-2017-SUMMARY SUIT (28)	
47	U-202002914	Prasad Suresh Rane Adv. for Def.	1129-2017-SUMMARY SUIT (28)	
48	U-202002915	Prasad Suresh Rane Adv. for Def.	1128-2017-SUMMARY SUIT (28)	
49	U-202002916	Prasad Suresh Rane Adv. for Def.	1401-2017-SUMMARY SUIT (28)	
50	U-202002917	Prasad Suresh Rane Adv. for Def.	1326-2017-SUMMARY SUIT (28)	
51	U-202003124	M. V. Kini & co.	8169-2002 (20)	
52	U-202003383	Kalpesh Joshi Associates	8272-1996 (7)	
53	U-202100113	Adv Rakesh G. Jain	327-2019-COMMERCIAL SUIT (59)	
54	U-202100275	M/s. Pandya & Poonawala	2934-2010 (14)	
55	U-202100356	R. A. Shaikh	3308-2012-SUMMARY SUIT (14)	
56	U-202100451	Adv Shruti S. Keer	3141-2011 (14)	
57	U-202100451	Adv Shruti S. Keer	3141-2011 (14)	
58	U-202100605	Adv V. B. Jagdhale	2611-2016 (3)	
59	U-202100772	Adv Khan Junaid Ahmed Kalimullah	8355-1991 (Record Dept.)	
60	U-202100886	Adv. Haresh Shivdasani	2672-2015 (31)	

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61	U-202100898	Adv. Khushbu Patel	276-2016 (28)	
62	U-202100910	Adv. P. R. Moses	973-2020 (9)	
63	U-202100911	M/s. Wadia Ghandy & Co.	35-2021-TRANSFER APPLN.-CIV (19)	
64	U-202100931	Adv. Mahima Sinha Meraki Chamber	2388-2019 (20)	
65	U-202100933	Adv. K. H. Holambe Patil	2287-2019 (1)	
66	U-202100995	Adv. Anil Agarwal	118-2019-COMMERCIAL SUIT (32)	
67	U-202101049	Mohd. Jamil Moos Hakim	6495-1966 (6)	
68	U-202101061	P D Gandhi and Associates	552-2021 (5)	
69	U-202101077	Adv Amar Ghorte	46-2020 (9)	
70	U-202101081	Adv Hanmant G. Wakshe	492-2017-SUMMARY SUIT (59)	
71	U-202101109	Adv. Balkrishna S. Shetty	3200-2012 (7)	
72	U-202101116	Shalin Dinesh Hinjoo	3858-2011 (Regr's. Court)	
73	U-202101136	Adv. P. R. Chandramore	138-2021 (12)	
74	U-202101155	Navdeep Vora	1389-2018 (9)	
75	U-202101166	Adv. Arjun Kadam	1214-2021-STAMP NO. (3)	

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76	O-201900778	S.K. Srivastav & Co. Adv for Plaintiff	215-2018 (3)	
77	O-201902053	S.K. Legal Associates LLP Adv for Plaintiff	4344-2001 (14)	
78	O-202000362	M/s. Mansukhlal Hiralal & Co. Adv. for Plaintiff	6432-2003 (13)	
79	O-202000586	M. Arshad Haindaday Adv. for Plaintiff	3402-2008 (13)	
80	O-202000612	Renuka Tarachand Takumal (Plaintiff in person)	7549-1997 (7)	
81	O-202000692	M/s. Mansukhlal Hiralal & Co. Adv. for Def No. 1 (b)	9070-1995 (7)	
82	O-202000693	M/s. Mansukhlal Hiralal & Co. Adv. for Def No. 1 (b)	9070-1995 (7)	
83	O-202000804	Ramesh R. Pandey Adv. for Plaintiff	2425-2016 (7)	
84	O-202000936	Mukesh subramaniam Adv. for Def. No. 1	1896-2017 (7)	
85	O-202001143	Sanjeev Kancham & Co. Adv. for Plaintiff	164-2020-COMMERCIAL SUIT (32)	
86	O-202001163	Mahesh A. Ghodge Adv. for Plaintiff	411-2014-EXE.APPLN. (28)	
87	O-202001167	Benny Joseph Law Offices (Adv for Plaintiff)	4741-2007-SUMMARY SUIT (60)	
88	O-202001209	Vaid & Associates Adv. for Plaintiff	90-2018 (7)	
89	O-202001370	Dipen Furia	4910-2008 (7)	
90	O-202001379	M/s Shah & Furia Asso	2193-2016 (3)	

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91	O-202001383	Adv Satya M Shettigar	5934-2006-SUMMARY SUIT (13)	
92	O-202100034	Ramesh Jain	1255-2019-SUMMARY SUIT (14)	
93	O-202100077	Vigil Juris	1320-2016 (28)	
94	O-202100250	Adv Rupam Ghosh	8913-1999 (14)	
95	O-202100354	Adv. Vijay M. Vaghela	4467-2011 (13)	
96	O-202100360	Adv. Girish B. Kedia	423-2020-COMMERCIAL SUIT (31)	
97	O-202100390	Sanjeev Kanchan & Co.	51-2019-COMMERCIAL SUIT (32)	